

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/224/ (IB)/2017  
NAME OF THE PETITIONER(S) : SC NINGBO INTERNATIONAL LTD  
NAME OF THE RESPONDENT(S) : REFEX REFRIGERANTS LTD  
UNDER SECTION : 433 ( e)(f)**

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

**ORDER**

Counsel representing both the parties are present. The matter was taken up for hearing. Counsel for petitioner submitted that he has not filed the affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**